

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated: Guwahati, the 16<sup>th</sup> September, 2022

**NO.HC.VII-56/2020/7983/A ###** On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to direct the following **Grade-II Judicial Officers** of Assam and Counsellor of Family Courts of Nagaland to attend 2 (two) days "**Sensitization Programme on Family Courts Matters with specific focus on Family Court Counsellors**" to be held in the Judicial Academy, Assam on **25-09-2022 & 26-09-2022**.

<b>ASSAM</b>		
<b>Sl. No.</b>	<b>Name</b>	<b>Designation &amp; place of posting</b>
1.	Shri Ranju Medhi	Counsellor, Family Court, Cachar
2.	Smti Monju Bordoloi	Counsellor, Family Court-1, Kamrup (M)
3.	Smti Sujata Dutta	Counsellor, Family Court-2, Kamrup (M)
4.	Shri Ankur Bhuyan	Counsellor, Family Court, Dhubri
5.	Smti Leena Doley	Civil Judge & Asstt. Sessions Judge, Tinsukia
6.	Smti Pronita Morang	Chief Judicial Magistrate, Karbi Anglong, Diphu
7.	Smti Chetana Khanikar	Civil Judge & Assistant Sessions Judge, Sonitpur, Tezpur
8.	Smti Syeda Farida Afzal Zinnat	Secretary, District Legal Services Authority, Morigaon
9.	Smti Himakshi Thakuria Buragohain	Civil Judge & Asstt. Sessions Judge, Baksa, Mushalpur
10.	Smti Achma Rahman	Civil Judge & Asstt. Sessions Judge, No.2, Kamrup (M), Guwahati
11.	Smti Subhadra Acharyya	Chief Judicial Magistrate, Hailakandi
12.	Smti Jyotismita Sarma	Secretary, District Legal Services Authority, Golaghat
13.	Smti Monoshreeporna Khound	Secretary, District Legal Services Authority, Baksa
14.	Smti Pompy Chakravarty	Addl. Chief Judicial Magistrate, Sonitpur, Tezpur

  
16.09.22

15.	Smti Jharna Saikia	Civil Judge & Asstt. Sessions Judge, Dibrugarh
16.	Smti Sagarika Borpujari	Secretary, District Legal Services Authority, Sivasagar
17.	Smti Jayashree Bora	Civil Judge & Asstt. Sessions Judge, No.3, Kamrup (M), Guwahati
18.	Shri Chinmoy Baruah	Counsellor, Family Court-3, Kamrup (M)
19.	Smti Sorbani Bhattacharjee	Counsellor, Family Court, Nalbari
20.	Smti Bobidita Gogoi	Adll. Chief Judicial Magistrate, Goalpara
21.	Shri Sumit Bhuyan	Addl. Chief Judicial Magistrate, Bongaigaon
22.	Smti Salma Sultana	Addl. Chief Judicial Magistrate, Sivasagar
23.	Shri Uttam Chetri	Counsellor, Family Court, Barpeta
24.	Smti Pranami Goswami	Secretary, District Legal Services Authority, Kamrup, Amingaon
25.	Smti Sangita Haloi	Secretary, District Legal Services Authority, Nalbari
26.	Smti Pooja Devi	Addl. Chief Judicial Magistrate, Dibrugarh
<b><u>NAGALAND</u></b>		
27.	Sweyieho Yoho	Family Court, Kohima
28.	Limainla	Family Court, Kohima
29.	Lanuyangla	Family Court, Dimapur
30.	Zhazakhoto Vupru	Family Court, Dimapur

By Order,  
Sd/- R.A. Tapadar  
**REGISTRAR (JUDICIAL)**

**Memo No.HC.VII-56/2020/7984-8001/A**

**Dated: 16-09-2022**

Copy forwarded for information & necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Secretary to the Govt of Nagaland, Justice and Law Department, Kohima, Nagaland.

3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

***The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.***

4. The Accountant General (A&E), Nagaland, Kohima, for information and necessary action.

***The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.***

5. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.  
6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.  
7. The Registrar, Gauhati High Court, Kohima Bench, Kohima

***(He is requested to inform the nominated Judicial Officers of his State to attend the training accordingly)***


8. The District and Sessions Judges,  
*Baksa / Barpeta / Bongaigaon / Cachar, Silchar / Dhubri / Dibrugarh / Goalpara / Golaghat / Hailakandi / Karbi-Anglong / Kamrup / Kamrup (Metro) / Morigaon / Nalbari / Sivasagar / Sonitpur / Tinsukia*

***(He/She is requested to inform the nominated Judicial Officers under his/her control to attend the training accordingly)***

9. The Chief Judicial Magistrate,  
*Baksa / Barpeta / Bongaigaon / Cachar, Silchar / Dhubri / Dibrugarh / Goalpara / Golaghat / Hailakandi / Karbi-Anglong / Kamrup / Kamrup (Metro) / Morigaon / Nalbari / Sivasagar / Sonitpur / Tinsukia*

***(He/She is requested to inform the nominated Judicial Officers under his/her control to attend the training accordingly)***

10. The Principal Judge, Family Court, Kamrup (M) No. 1, No. 2 & No. 3/ Nalbari / Dhubri / Barpeta / Cachar, Silchar.

  
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***(He/She is requested to inform all the Counsellors under his/her control to attend the training accordingly)***

11. The nominated Judicial Officers.

***a. The nominated Judicial Officers are to intimate their travel itinerary, in writing in the format given below, to the Judicial Academy, Assam by email at ja@assam.gov.in on or before 19-09-2022 to enable the Academy to arrange for accommodation.***

Name & Designation	Date of Arrival	Accommodation required (Yes/No)	Mobile Number (WhatsApp)

***b. Academy will provide conveyance to the participating Judicial Officers, who avail the accommodation, as arranged by the Academy, only from the place of accommodation to the Judicial Academy, Assam during the training period.***

***c. The nominated officers are to arrange for accommodation and food for the Driver and PSO accompanying them, if any.***

***d. The nominated Officers are to report at Judicial Academy, Assam at Amingaon on 25-09-2022 at 9.30 A.M.***

12. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).***

13. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.**

14. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

15. The CA to the Registrar General, Gauhati High Court, Guwahati.

*[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]*

*R. A. Talpadas*  
*16. 09. 22*  
**REGISTRAR (JUDICIAL)**